

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001

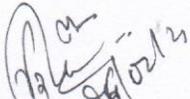
NGT/PB/795/Admn./2023/ 50

Dated: 06 February, 2025

**OFFICE ORDER**

Consequent upon his posting as III District & Additional & Sessions Judge, Pipariya (Narmadapuram) in pursuance of High Court of Madhya Pradesh Order No. 191/Confdl/2025 29.01.2025. Sh. Rajesh Kumar Agarwal, Registrar, NGT, CZB, Bhopal is hereby relieved of his duties with effect 07.02.2025 (AN), to take up his new assignment.

This issues with the approval of the Competent Authority.

  
(S. Vineeta)

Registrar General

To,

Sh. Rajesh Kumar Agarwal  
Registrar, NGT, CZB, Bhopal

Copy to: -

1. The Registrar General, Hon'ble High Court of Madhya Pradesh, Jabalpur
2. The Economic, Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
3. Additional Secretary, Govt. of Madhya Pradesh, Law & Legislative Affairs Department, Vindhyanchal Bhawan, Bhopal
4. The Divisional Head, Policy & Law Division, Ministry of Environment, Forests, & Climate Change, IPB, Jor Bagh, New Delhi – 110003
5. Deputy Registrar, NGT, CZB, Bhopal
6. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
7. DDO, NGT (PB), New Delhi
8. PS to Hon'ble Chairperson.
9. PA to Registrar General, NGT (PB), New Delhi
10. RTI Cell, NGT (PB), New Delhi
11. Computer Section for updation on NGT website
12. Guard file (Admin)

  
(S. Vineeta)

Registrar General